

DIVISION BENCH  
COURT - I

**O-201**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/361(KB)2017  
CONT.A. (IBC)/1(KB)2023,  
IA(I.B.C)/1606(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04<sup>TH</sup> JULY 2024**

IN THE MATTER OF	STATE BANK OF INDIA VS ELECTROSTEEL STEEL LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearances (via video conferencing/physically)**

Mr. Sidhartha Sharma, Adv. : For State Bank of India  
Mr. Rishav Dutt, Adv.  
Mr. Aman Kataruka, Adv.

Mr. Ritoban Sarkar, Adv. : For Applicant in Cont.A.1/2023  
Ms. Madhuj Barman, Adv.

Mr. Arjun Asthana, Adv. : For Canara Bank  
Ms. Shalini Basu, Adv.

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **19/8/2024**.

**Satyajit Roy  
(Court Officer)**